# CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL MUMBAI

REGIONAL BENCH - COURT NO. 01

## Service Tax Miscellaneous Application (EH) No. 85567 Of 2023

(on behalf of Appellant)

in

### Service Tax Appeal No. 87337 Of 2018

(Arising out of Order-in-Original No. 04-05/COMMR (Dr. KNR) CGST & CEX/2017 dated 27.11.2017 passed by Commissioner OF CGST & CEX, Mumbai Central.)

# **Future Generali India Life Insurance Co Ltd**

.....Appellant

6<sup>th</sup> Floor, Tower-III, Senapati Bapat Marg, Elphinstone Road West, Mumbai-400 013.

#### **VERSUS**

# Commissioner of CGST & Central Excise, Mumbai Central

.....Respondent

4<sup>th</sup> Floor, C.EX. Building, Churchgate, Mumbai-400 020.

### **Appearance:**

None for the Appellant Shri Anees Pathan, Authorized Representative for the Respondent

#### **CORAM:**

HON'BLE MR. S.K. MOHANTY, MEMBER (JUDICIAL) HON'BLE MR. M.M. PARTHIBAN, MEMBER (TECHNICAL)

# MISCELLANEOUS ORDER NO. M/85015/2024

Date of Hearing: 08.01.2024 Date of Decision: 08.01.2024

### **PER: S. K. MOHANTY**

Heard both sides.

2. The applicant has filed this miscellaneous application, seeking early hearing of the appeal. On going through the averments made in the miscellaneous application, we are of

the view that the prayer made by the applicant can be considered in the interest of justice. Therefore, the early hearing application is allowed. Registry is directed to list the appeal for final hearing on 15.03.2024.

(Dictated and pronounced in the open court)

(S.K. Mohanty)
Member(Judicial)

(M.M. Parthiban) Member (Technical)

Sinha/kpw